

U.P.C.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Application No: 1614/06(F)

Dated the 26th Sep., 86.

~~To~~ R. Shankar

... Applicant

( Shri Sudhakar Shenoy, Advocate)

Venue

1. Secretary, Ministry of Education  
Government of India, New Delhi-1.

2. Director, The Regional Institute of English,  
South India, No 6, Cunningham Road,  
Bangalore 560001.

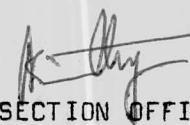
... Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 1614/06(F).

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 2.9.1986.

Smt. S. P. Venkatesh  
OIC

  
SECTION OFFICER  
(Judicial)

Enclosures

Encl: As above.

Copy to:-

1. Shri R. Shankar,  
C/O Sudhakar Shenoy,  
146, Fifth Cross,  
Gandhinagar, Bangalore-560003.

Advocate for  
Applicant.

*Gen  
29/9*

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

Order Sheet (contd)

A.N. 1614/86 (F)

Date	Office Notes	Orders of Tribunal
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**KSP(VC)**

**ORDER**

Shri K.S. Ramamurthy, Learned Counsel for the Applicant, files a memo praying permission to withdraw the application with liberty reserved to approach the competent court or authority for relief. Permission sought for is granted. Application is ~~treated as~~ withdrawn.

*K.S. Puttaswamy. P. Srinivasan*  
(K.S. Puttaswamy) (P. Srinivasan)  
Vice-Chairman Member (A)  
2-9-86 2-9-86

"True COPY"

*R. S. Thy* 26/9/86  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE